

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD -
Nomination of 36 Junior Civil Judges of III Basic Course (3rd Spell) to
undergo 2 months Practical Training at the Judicial Academy from
30.06.2025 to 30.08.2025 - **ORDERS - ISSUED.**

READ: 1. Letter in Roc.No.1022/2025/TSJA-Sec'bad, dated 23.05.2025 from the
Additional Director, Director (FAC), Telangana State Judicial Academy,
Secunderabad.
2. High Court's proceedings order in Roc.No.3627/2023-B.Spl., dated
21.09.2023 and 09.09.2024.
3. High Court's Circular Roc.No.5523/WRC, dated 25.11.2003.

* * *

ORDER ROC.NO.3627/2023-B.SPL, DATED: 18.06.2025

The High Court is pleased to pass the following order:

The following 36 Junior Civil Judges of III Basic Course, mentioned in Column No.2, are hereby nominated to undergo Practical Training (3rd Spell) for a period of two months from 30.06.2025 (Monday) to 30.08.2025 (Saturday) at the Telangana State Judicial Academy, Secunderabad and directed to handover charge of their post and also the post(s) for which they are holding full additional charge, if any, to the officers mentioned against their names in Column No.3, and proceed to report at the Judicial Academy, at 8.30 a.m., on 30.06.2025 to attend the said Practical Training.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED AS FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Ms. B. Deeksha, I Additional Junior Civil Judge -cum-Spl. Judicial Magistrate of First Class (Mobile), Kamareddy.	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class (Juvenile Court), Kamareddy.
2.	Ms. Nuguri Apurva Ravali I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Suryapet.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Suryapet.
3.	Ms. Markal Poojitha , Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Bodhan, Nizamabad District.	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition & Excise Act -cum- IV Additional Junior Civil Judge, Nizamabad

4.	Ms. Yepuri Bindu Priya, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Khammam.	III Additional Junior Civil Judge-cum-III Additional Judicial Magistrate of First Class, Khammam.
5.	Ms. Nagula Shilpa, Junior Civil Judge - cum - Judicial Magistrate of First Class, Pargi, Vikarabad District.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Vikarabad.
6.	Sri Essampelli Sai Shiva, I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Bodhan, Nizamabad District.	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition & Excise Act -cum- IV Additional Junior Civil Judge, Nizamabad
7.	Ms. Jakkula Anantha Laxmi, Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Kumuram Bheem Asifabad.	Junior Civil Judge -cum- Judicial Magistrate of First Class, Sirpur, Kumuram Bheem Asifabad District.
8.	Ms. Arella Hemalatha, III Additional Junior Civil Judge-cum-X Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.	II Additional Junior Civil Judge-cum- IX Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal.
9.	Ms. Vemuganti Tharani, I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Siddipet.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Siddipet.
10.	Sri Nallala Venkat Sachin Reddy, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani, Peddapally District.	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Godavarikhani, Peddapally District.
11.	Ms. Dilpreet Kaur, XII Metropolitan Magistrate -cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	IX Metropolitan Magistrate-Cum-Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.
12.	Ms. Mohammed Fariha Ahmed, IV Additional Junior Civil Judge -cum- IV Additional Judicial Magistrate of First Class (Juvenile Court), Hanumakonda.	III Additional Junior Civil Judge-cum- III Additional Judicial Magistrate of First Class, Hanumakonda.

13.	Sri Kommavarapu Venkata Sai Harish Babu, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Devarakonda, Nalgonda District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Nalgonda.
14.	Smt. Bandari Srilatha, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Wanaparthy.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Wanaparthy.
15.	Ms. Gangineni Akhila, Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court), Jayashankar Bhupalapally.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Jayashankar Bhupalapally.
16.	Ms. Padma Sai Sree, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Huzurabad, Karimnagar District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Karimnagar.
17.	Ms. Kasulla Pavani, Junior Civil Judge -cum- Judicial Magistrate of First Class, Korutla, Jagtial District .	Junior Civil Judge -cum- Judicial Magistrate of First Class, Metpalli, Jagtial District.
18.	Ms. Chennu Leela Naga Susmitha, Judicial Magistrate of First Class for Railways, Kazipet, Hanumakonda District	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Hanumakonda.
19.	Ms. K. Sai Sri, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Kothagudem.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Kothagudem.
20.	Ms. Koppula Sandeepa, Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court), Jangaon.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Jangaon.
21.	Ms. K. Nirosha, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Mancherial.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Mancherial.
22.	Ms. Rajani Bekkam, I Additional Junior Civil Judge-cum-Special Judicial Magistrate of First Class (Juvenile Court), Khammam.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Khammam.

23.	Sri Pamujula Srinivasa Rao, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Nizamabad.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Nizamabad.
24.	Ms. Ritika Nandikonda, I Additional Junior Civil Judge -cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Warangal	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Warangal.
25.	Sri Vankadavath Siva Naik, Judicial Magistrate of First Class, Bhadrachalam, Badradri Kothagudem District.	Junior Civil Judge -cum- Judicial Magistrate of First Class, Dhammapeta, Badradi Kothagudem District.
26.	Ms. Joginipally Bhavishya, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Nirmal.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Nirmal
27.	Ms.B.V.V. Chandraprasanna, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Warangal.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Warangal.
28.	Ms.Elluturi Harika, III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Warangal.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Warangal.
29.	Ms.Konduru Mamatha Reddy, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar.	Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act-cum-I Additional Junior Civil Judge, Mahabubnagar.
30.	Sri Mohammad Mudassir, Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, Jedcherla, Mahabubnagar District.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Jedcherla, Mahabubnagar District.
31.	Ms. Karanjia Bhavana, IV Additional Junior Civil Judge -cum- IV Additional Judicial Magistrate of First Class, Mahabubnagar.	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act-cum-II Additional Junior Civil Judge, Mahabubnagar.
32.	Ms. Nadigottu Srinidhi, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Nagarkurnool.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Nagarkurnool.

33.	Ms. Kaveti Srujana, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Rajanna Sircilla.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Rajanna Sircilla.
34.	Sri Banothu Rajeshwar, Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act -cum- IV Additional Junior Civil Judge, Karimnagar.	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum-III Additional Junior Civil Judge, Karimnagar.
35.	Sri Surireddi Kambhapu, Judicial Magistrate of First Class, Manuguru, Kothagudem District.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Kothagudem.
36.	Ms. Damerla Preethi, I Additional Junior Civil Judge -cum-I Additional Judicial Magistrate of First Class, Karimnagar.	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Karimnagar.

The officers mentioned in Column No.3, will be full additional charge of the post and also the post(s) for which the nominated officers are holding full additional charge if any, during the period of absence of the above said officers while undergoing Practical Training.

In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative incharge arrangements and intimate the same to the High Court for information.

On return from the said Practical Training, the officers mentioned in Column No.2 will assume charge of their regular post and also the post(s), if any, for which they are holding full additional charge from the officers mentioned in Column No.3.

**** The Director, Telangana State Judicial Academy, Secunderabad, is hereby informed that Smt. Vaddi Lavanya, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Sathupally, Khammam District was granted Maternity Leave for 180 days from 27.01.2025 to 25.07.2025, as such the officer is exempted from participating in the said basic training for the present. The Director, Judicial Academy, is directed to include the name of Smt. Vaddi Lavanya, in future batches of Basic Course for undergoing the said Practical Training.**

Further, the officers mentioned in Column No.3 are hereby directed to conduct Court Proceedings of the FAC.Court(s) atleast once in a week as per High Court's Circular 3rd read above.

The above 36 Junior Civil Judges will be under the control of Director, Telangana State Judicial Academy, Secunderabad while undergoing training at Academy.

- NOTE:**
1. The Training Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>
The downloaded copy from the web site is valid for relieving duty and reporting to practical training at Telangana State Judicial Academy, Secunderabad.
 2. **The nominated officers are entitled only for actual journey time.**



REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The officers and In-charge officers concerned.
 2. The Registrar General and all other Registrars, High Court for the State of Telangana.
 3. The Director, Telangana State Judicial Academy, Secunderabad.
 4. The Metropolitan Sessions Judge, Hyderabad.
 5. **THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**

1) Mancherial	2) Nirmal	3) Karimnagar
4) Kumuram Bheem - Asifabad	5) Jagtial	6) Rajanna Sircilla
7) Peddapalli	8) Khammam	9) Mahabubnagar
10) Badradri Kothagudem	11) Wanaparthy	12) Nagarkurnool
13) Siddipet	14) Nalgonda	15) Suryapet
16) Nizamabad	17) Kamareddy	18) Medchal-Malkajgiri at Kushaiguda
19) Vikarabad	20) Hanumakonda	21) Warangal
22) Jangaon	23) Jayashankar Bhupalapally	
 6. The Pay and Accounts Officer, Hyderabad.
 7. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.
 8. **THE SECTION OFFICERS :**

a) Special Officer Section	b) Vigilance Cell	c) E-Section
d) Work Review Cell	e) O.P.Cell	f) B-Section
g) Accounts Section	h) Computer Section	i) D-Budget Section
- High Court for the State of Telangana at Hyderabad.
- + Spare....